

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 178/2024

**News Item titled "Increasing pollution badly affecting water bodies in Bhadarwah"
appearing in Greater Kashmir dated 15.01.2024**

AMENDED MEMO OF PARTIES (As Per order dated 28.02.2024)

**News Item titled "Increasing pollution badly affecting water bodies in Bhadarwah"
appearing in Greater Kashmir dated 15.01.2024**

VERSUS

- 1. Jammu & Kashmir Pollution Control Committee (J&KPCC)**
Through its Member Secretary
Email: membersecretaryjkspcb@gmail.com/
Membersecy.pcb@jk.gov.inRESPONDENT NO. 1
- 2. Deputy Commissioner/District Magistrate, Doda**
Email: deputycommissionerdoda@gmail.comRESPONDENT NO. 2
- 3. Member Secretary, Central Pollution Control Board (CPCB)**
Paryavaran Bhawan, East Arjun Nagar, Delhi-110032
Email: mseb.cpcb@nic.inRESPONDENT NO. 3